

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/760(CHE)/2024
PETITION NUMBER : CP(IB)/132(CHE)/2023
NAME OF THE APPLICANT : Madhu Desikan (IRP) (R Subha)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Mr. A.S. Sathish Kumar for the Applicant. Ld. Counsel Mr. M.L. Ganesh for IOB. Ld. IRP is present in person. Ld. Counsel Mr. A.G. Sathyanarayana for Tamilnad Mercantile Bank. Ld. Counsel Ms. Surayana for Aditya Birla Finance Limited.

In this case all the Financial Creditors are directed to file reply within 10 days.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **27.08.2024**.

**Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk